



भारत सरकार/GOVERNMENT OF INDIA
कारपोरेट कार्य मंत्रालय/Ministry of Corporate Affairs
कम्पनी पंजीयक कार्यालय, केरल एवं लक्षद्वीप
Registrar of Companies, Kerala & Lakshadweep

प्रथम मंजिल, कम्पनी विधि भवन,
First Floor, Company Law Bhavan,
बी.एम.सी. रोड, त्रिक्काकरा,
B.M.C. Road, Thrikkakara,
कोच्चि, केरल
Kochi, Kerala.
Pin Code 682 021

ROC(K)/F.No.18/LLP/ 11578/2018

DATED: 08.06.2018

PUBLIC NOTICE
(Pursuant to Rule 37(2) of LLP Rules, 2009)


In the matter of striking off of LLPs under section 75 of LLP Act, 2008
read with Rule 37 of LLP Rule, 2009

In the matter of striking off of LLPs under Section 75 of LLP Act, 2008 read with Rule 37(1)(a) and 37(2) of LLP Rules, 2009.

1. Notice is hereby given that the Registrar has reasonable cause to believe that the following LLPs in the Table –A (list of 253 LLPs) have not been carrying on any business or operation for a period of two years or more.

And therefore proposers to remove/strike off the names of the above mentioned LLPs from the Register and dissolve them unless a cause is shown to the contrary, within one month from the date of this notice

2. Any person objection to the proposed removal/strike off the name of the LLPs from the Register of LLPs may send his/her objection to the office address mentioned herein above within one month of the date of publication of this notice.


(V.M. PRASANTH)
REGISTRAR OF COMPANIES
KERALA (I/C)